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# SOCIAL WELFARE BOARD

- 1698. Mulla Abdullabhai: Will the Minister of Education be pleased to state:
- grant-in-aid (a) the amount of given so far by the Central Social Welfare Board to each institution in Madhya Pradesh; and
- (b) whether Government have received reports from these institutions regarding the progress of their activities?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) A statement giving the requisite information is attached. [See Appendix VIII, annexure No. 70].

(b) The Government of India do receive any progress report from the institutions aided by the Central Social Welfare Board.

#### TRIBALS IN TRIPURA

- 1099. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:
- (a) whether any amount was allocated exclusively for the development of tribal people of Tripura in 1954-55 and 1955-56:
  - (b) if so, the amount spent so far;
  - (c) the nature of expenditure;
- (d) whether Government propose to allocate any sum exclusively for the development of the Tribal people of Tripura for the year 1956-57; and
  - (e) if so, the amount allocated?

Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Rs. 5.00 lakhs and Rs. 12.04 lakhs were sanctioned to the Government of Tripura for the welfare of tribal people during the years 1954-55 and 1955-56 respectively.

(b) A sum of Rs. 5,15,068 was spent during the year 1954-55. As regards the expenditure incurred during 1955-56, it is too early to give the information as the accounts have not yet been closed.

(c) A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 711.

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(d) and (e). The allocation of funds the welfare of the Scheduled for Tribes in Tripura for the year 1956-57 will be made shortly after the schemes to be taken up during this year have been received from the State Government, examined and finalised.

## REHABILITATION OF Jhumias

- 1100. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:
- (a) the number of Jhumias of Sonamura who applied during 1955 for rehabilitation in the Khas land within the maujas and Veluachar and Ashabari: and
- (b) the steps taken so far in the matter?

The Minister in the Ministry Communications (Shri Raj Bahadur): (a) and (b). The information is being collected and will be laid on the Table of the House when received.

### BORDER RAIDS IN TRIPURA

- 1101. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state:
- (a) the number of dacoities and other social crimes that have been committed in border areas of Tripura by persons from the other side the border since 1953:
- (b) whether it is a fact that the reserve forests in border-regions are helpful in committing Тгірига such crimes; and
- (c) if so, the steps Government propose to take to stop the dacoities or crimes in the border areas of Tripura?

# The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a)

Dacoities. Other Social Crimes

1953	1954	1955	1956
12	<b>36</b>	12	1
3	4	1	1